children, this can significantly disrupt their daily lives, impacting their education, social interactions and overall well-being.

Access to essential medical supplies such as insulin, glucose monitoring devices and other diabetic care essentials, remains a significant concern, especially for families from economically disadvantaged backgrounds. The high cost of these supplies creates a barrier to effective management and often leads to compromised health outcomes for these children.

In India, the number of children diagnosed with Type-1 diabetes is steadily rising. I had raised questions on this issue in the 260th Session of Parliament. The Government does not have any data on children with Type-1 diabetes and does not have any scheme for the health care of children. Addressing the needs of children with Type-1 diabetes requires a multi-faceted approach involving healthcare systems, education, accessibility to resources, research advancements and public awareness. I urge the Government to take proper action to ensure the well-being of children. I also urge to make available insurance and other health care facilities for the children and this matter should be taken up by the House immediately. Thank you, Sir.

MR CHAIRMAN: The following hon. Member associated themselves with the Special Mention made by the hon. Member: Shri Dhananjay Bhimrao Mahadik (Maharashtra), Dr. Anil Sukhdeorao Bonde (Maharashtra), Dr. John Brittas (Kerala), Dr. V. Sivadasan (Kerala), Shri Sujeet Kumar (Odisha), Dr. Sasmit Patra (Odisha), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Abir Ranjan Biswas (West Bengal), Shri Sujeet Kumar (Odisha) and Shri Sandosh Kumar P. (Kerala).

(MR. DEPUTY CHAIRMAN in the Chair.)

MR. DEPUTY CHAIRMAN: Hon. Shri Samirul Islam, 'Need to address the conditions of Tea Plantation Workers in West Bengal'.

Need to address the conditions of Tea plantation workers in West Bengal

SHRI SAMIRUL ISLAM (West Bengal): Respected Sir, there are around 300 tea estates across Darjeeling, Alipurduar, Kurseong and Jalpaiguri. More than 3 lakh labourers work in nearly 400 tea gardens in North Bengal, and none of them has land rights on estates where they have been living for generations. The Union Government is responsible for securing better working conditions for the workers. It has the

authority to take over the management of a tea company which fails to comply with the Tea Act, 1953. The West Bengal Government is proactively acting against organisations which are not paying Provident Fund and Gratuity. Under Cha Sundari Scheme, the Bengal Government is building over 4,000 homes for tea garden workers. We have already finished construction of 1200 houses. On the other hand, the ... *

MR. DEPUTY CHAIRMAN: You have to read only the approved text. Nothing will go on record. *...(Interruptions)...* You are reading which is not approved. Please. You have to read only approved text, nothing other than that. It will not go on record.

SHRI SAMIRUL ISLAM: Tea estates in other parts of the country such as Assam need urgent attention of the Union Government. There is no provision of ensuring or giving them their due Provident Fund by the Union Government. Moreover, there are no scholarships and stipends promised to tea garden workers' children. There is a dire need to address the conditions of tea plantation workers.

I urge the Government to discuss the same and work towards ensuring better working conditions for tea workers to promote the industry. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Thank you. Only approved text will go in the record. The following hon. Members associated themselves with the Special Mention raised by the hon. Member, Shri Samirul Islam: Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha), Shri Abir Ranjan Biswas (West Bengal), Dr. Kanimozhi N.V.N. Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Dr. V. Sivadasan (Kerala).

Concern over stray animals

श्री अजय प्रताप सिंह (मध्य प्रदेश) : माननीय उपसभापति महोदय, आज सड़कों पर आवारा पशुओं की भरमार है। इन आवारा पशुओं के कारण प्रतिवर्ष 1,350 से 1,400 व्यक्तियों की मृत्यु सड़क दुर्घटना में हो रही है। इनके कारण प्रत्येक गाँव में सैकड़ों एकड़ जमीन परती रह जाती है तथा सैकड़ों एकड़ जमीनों पर खड़ी फसलों को ये आवारा पशु नुकसान पहुँचाते हैं। मेरा सरकार से आग्रह है कि पशुपालक इन पशुओं को पालने के लिए तभी तैयार होगा, जब ये पशु आर्थिक रूप से उपयोगी होंगे। इसलिए इन पशुओं में नर पशुओं का व्यापक बंध्याकरण अभियान चलाया जाये, जिससे इनकी वंशवृद्धि रुके तथा मादा पशुओं के मध्य व्यापक नस्ल सुधार का कार्यक्रम भी

^{*} Not recorded.